



IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

KAT 66

19.12.2019

CASE TRANSFERRED TO KERALA ADMINISTRATIVE TRIBUNAL,
THIRUVANANTHAPURAM

WP(C) No.25788/2011W SRI.S.P.ARAVINDAKSHAN PILLAY,
SRI.S.A.ANAND,
SRI.K.A.BALAN,
SRI.PETER JOSE CHRISTO,
SMT.N.SANTHA/
GOVERNMENT PLEADER

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